

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1603**

**TO BE ANSWERED ON THE 12TH DECEMBER, 2023/ AGRAHAYANA 21, 1945
(SAKA)**

NEW LEGISLATIVE ASSEMBLY BUILDING FOR PUDUCHERRY

1603. SHRI VE. VAITHILINGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantum of Central assistance approved for the construction of New Legislative Assembly building for Union Territory of Puducherry;

(b) the share of the State Government of Puducherry in this regard and the total amount released by the Union Government so far; and

(c) the time by which said construction is likely to be commenced?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the inputs received from the Government of Puducherry, the proposal for construction of a new Legislative Assembly building in the UT is at a preliminary/concept stage. As such no detailed proposal (Detailed Project Report etc.) seeking Central Assistance for the construction of a new Legislative Assembly building in Puducherry has been sent by the Government of Puducherry to this Ministry.
